

gest ways to overcome Delhi's chronic water shortage problem has made any recommendation so far;

(b) if so, its recommendations; and

(c) the action taken to implement them?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) A Committee with Shri P. S. Naskar, previously Deputy Minister for Health and now Deputy Minister for Home Affairs, as Chairman had been set up to consider the various questions relating to augmentation of Delhi's water-supply and to recommend measures considered necessary to ensure continuous supply of pure drinking water in Delhi. The final report of this Committee is expected by the end of February '68 or early next month.

At the instance of the late Prime Minister another Committee of Secretaries was set up to look into the problems connected with water supply of Delhi, to formulate concrete proposals for their solution, and co-ordinate the activities in respect of planning and implementation of different agencies is a continuing body and is not required to submit any formal report.

(b) and (c). Do not arise.

#### **Kuttiady Irrigation Scheme**

**867. Shri P. Kunhan:** Will the Minister of Irrigation and Power be pleased to state the amount sanctioned for the completion of the Kuttiady Irrigation Scheme during the Fourth Five Year Plan period?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** Rs. 38 lakhs have been provided for the project for expenditure during 1966-67. Proposals for the remaining period of the Fourth Plan have not yet been finalised.

#### **Planning Advisers in States**

**869. Shri Sidheshwar Prasad:**  
**Shri K. C. Pant:**  
**Shri D. C. Sharma:**  
**Shri Linga Reddy:**

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that it has been decided to appoint Planning Advisers to watch the implementation of Development Programmes in the States; and

(b) if so, the States in which they have been appointed?

**The Minister of Planning (Shri Asoka Mehta):** (a) Yes, Sir.

(b) For the present, a Planning Adviser has been appointed for the State of Uttar Pradesh only, on a pilot basis.

12.08 hrs.

#### **CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE**

(1) TALKS BETWEEN THE PRIME MINISTER OF INDIA AND THE PRESIDENT OF GHANA

श्री किशन पटनायक (सम्बलपुर) :  
मैं निम्नलिखित विषय को श्री प्रधान मंत्री का ध्यान दिलाता हूँ। वह इस बारे में एक बक्तव्य दें।

“हाल ही में भारतवर्ष के प्रधान मंत्री श्री शाना के राष्ट्रपति के बीच हुई बातचीत।”

**Shri Daji (Indore):** Unfortunately the Prime Minister has already made a report to the executive of the Congress Parliamentary Party and it has been widely reported in today's papers. It has been the convention of the House that when the House is sitting, the report should have been given to the House first, in keeping with the decorum of the House. I would request you to ensure that this is not repeated in the future. When

[Shri Daji]

the House is sitting, she could have made a statement in the House yesterday evening. Having read everything in the newspaper reports, there is no decorum left for the House.

**Mr. Speaker:** I have said it once before also. There is no harm and any party is justified in discussing it in its executive committee or general committee. But if it is to go to the Press, then caution is to be exercised. If a press statement is to be made then, of course, this House is entitled to know that information first. Inside their party they have freedom to discuss. They can do anything and everything there. They can deliberate, discuss and do all that. But if it is to go to the Press and the country is to know about it, then Parliament should be the first body to know it.

**The Prime Minister and Minister of Atomic Energy (Shrimati Indra Gandhi):** I am sorry, Sir. There was no question of making any statement to the Party. The question was raised and I just answered the question. There was no statement made. I am sorry that it came out in the Press.

**Mr. Speaker:** The only precaution that should be exercised is that if there ought to be a release of the information to the party, then nothing should go out to the Press.

**Shri Hem Barua (Gauhati):** Sir, this is not the first time. On a previous occasion also a thing like this happened and I drew your attention to this question. Then also you were kind enough, in your wisdom, to say that this should not be done in future and that such things should not go out to the Press first. This is the same warning that you gave to the Government last time. But they have repeated the mistake. If I say that they are flouting your ruling, I shall not be very wrong.

**Shri Hari Vishnu Kamath (Hoshangabad):** They are incorrigible.

**Mr. Speaker:** He would have got greater weight if he had not done the same thing many times.

**Shri Ranga (Chittoor):** Sir, the Press is supposed to have respect for this House, but they seem specially anxious to be respectful to the Ruling Party so much so, what should I say, they are so obliged to the Ruling Party that they want to give credence, report and comment upon the Executive Committee meeting, comment upon the general body meeting of the Executive Committee of the party. Their special talks and all those things are given precedence over what happens in this House.

**Mr. Speaker:** I cannot exercise any control over the Press.

**Shri Ranga:** They complain about Press monopolies. All the monopolies are on their side including the Press.

**Mr. Speaker:** That subject you can discuss at any other moment not now.

**Shrimati Indra Gandhi:** Sir, it was at our invitation that the President of Ghana, Dr. Nkrumah, broke journey in Delhi for a few hours on the evening of 22nd February, 1966. He was received at the airport by myself, the Foreign Minister and others. I had private talk with him. He gave his views on various matters.....

**Shri Hem Barua:** Such as....

**Shrimati Indra Gandhi:** I do not think I can go into the details of this.

**Shri Hari Vishnu Kamath:** Mention the points only.

**Mr. Speaker:** That should be left to her discretion.

**Shrimati Indra Gandhi:** His main purpose of going is to try and initiate some peace move in Vietnam. So I put our own position and clarified our own position to him. He hum-

self had no proposal to put forward. He was just going to find out what should be done and whether he could help in any way. I, naturally, said that India had also wanted to support any genuine peace effort which could be agreed upon by both sides.

He had, before coming here, stopped in Karachi and had some conversation with President Ayub. Therefore, I took that occasion to clarify our stand regarding Kashmir. Apart from that, he gave his views on what is happening in Africa and some other countries.

**Shri Hari Vishnu Kamath:** India-China?

**Shrimati Indira Gandhi:** India-China—I did clarify our stand there also, because he is visiting Peking. There was not much time and therefore we just really touched on these questions. I was really interested in knowing whether he had a proposal about Vietnam. But, as I said earlier, he had not yet thought of anything.

**श्री किशन पटनायक :** घाना के प्रेजी—डेंट एन्क्रुमा साहब यहां से चीन भी जा रहे हैं और एन्क्रुमा साहब से बातचीत के मुताबिक सदन में पेकिंग के खास दोस्त एडगर स्नो के सुझाव के बारे में झालोचना हो गई थी । क्या उस सम्बन्ध में तथा तिब्बत की स्थिति और कोलम्बो सुझावों के बारे में कोई नया प्रस्ताव या नया सुझाव उनके कानों में हमारे प्रधान मंत्री जी ने डाला है ?

**श्रीमती इंदिरा गांधी :** जी नहीं ।

**डा० राम मनोहर लोहिया (करंबा-बाद) :** क्या प्रधान मंत्री जी ने चीन के सम्बन्ध में कोलम्बो प्रस्तावों या उन से भी कम किसी आधार पर घाना के राष्ट्रपति से बात की और जब कि विशेष स्थिति में यह पता चला है कि शायद चीन कैलाश मान-सरोवर को कोलम्बो प्रस्तावों से बीस हजार

वर्गमील ज्यादा होता है, किन्हीं हालातों में सोचने को तैयार हो जाए ?

**श्रीमती इंदिरा गांधी :** मैंने उन से किसी आधार के बारे में बात नहीं की है । केवल उनको बता दिया उस बात को जो सदन भी जानता है और चह्माण साहब सदन को बता भी चुके हैं कि हमारी सीमा पर चीन क्या कर रहा है ।

**श्री बागड़ी (हिसार) :** प्रधान मंत्री जी ने चीन के साथ वार्ता के बारे में चिक्र करते हुए इस बात का भी क्या चिक्र किया कि भारत की सीमा और भारत की पृथ्वी जिस पर चीन ने कब्जा कर रखा है, उसको वापिस लेने का क्या सुझाव और क्या तरीका है जो अपनाया जा सकता है ?

**श्रीमती इंदिरा गांधी :** इससे उसका कुछ सम्बन्ध नहीं है ।

**श्री यशपाल सिंह (कैराना) :** जिस वक्त कोलम्बो प्रोपोजिजल्स घाई थीं उस वक्त एन्क्रुमा साहब ने उनका भूखालफत की थी । क्या माननीय स्वर्गीय प्रधान मंत्री पंडित जवाहरलाल नेहरू की तरह से आपने भी उनका हृदय परिवर्तन करने की कोशिश की है ?

**श्रीमती इंदिरा गांधी :** जी नहीं ।

**Shri Daji:** The Prime Minister said that he came on our invitation. The report of the talks given to us is so vague and meaningless that the very purpose of the invitation seems to have been defeated. When the invitation was given what was in the mind of the Government? Was there something definite on the Viet-nam question, Chinese border settlement question and the Kashmir question or it was just a courtesy invitation?

**Shrimati Indira Gandhi:** He was going from Karachi to Rangoon. It

[Shrimati Indira Gandhi]

is normal courtesy that we should ask him to stop here so that we could have exchange of views.

**Shri Indrajit Gupta** (Calcutta South West): As far as I remember, Ghana was one of the original Colombo Powers which had sponsored that famous resolution which, later on, was never accepted by China. May I know whether in the course of his talks any indication was given by President Nkrumah as to whether there is any possibility of these Colombo Powers taking any different type of new initiative to bring about some sort of settlement on the India-China border question?

**Shrimati Indira Gandhi:** He never gave any such indication.

**Shri Warior** (Trichur): May I know whether our Government or Prime Minister made some concrete proposals to Dr. Nkrumah so that the India-China border problem can be solved at the negotiating table?

**Shrimati Indira Gandhi:** No, Sir.

**Shri H. N. Mukerjee** (Calcutta Central): Do I take it that in spite of our President and the Prime Minister having said after Tashkent that we shall be making special efforts to settle peacefully our difficulties with our neighbour State, do I take it that in spite of that no initiative was taken by us in view of the shortness of time at the disposal of Dr. Nkrumah and the Prime Minister to see that at least in regard to this question of China, since Ghana was one of the sponsors of the Colombo proposals, we do make a move on so that something turns out, some results ensue?

**Shri P. K. Deo** (Kalahandi): China is never our neighbour. It is Tibet.

**Shrimati Indira Gandhi:** It is difficult for us to take any initiative while China is adopting a threatening attitude on our borders.

**Shri Vasudevan Nair** (Ambalapuruzha): May I know whether the hon. Prime Minister was enlightened in any way by President Nkrumah to this effect that China perhaps is now in a mood to negotiate with India on the India-China border question?

**Shrimati Indira Gandhi:** President Nkrumah was on his way to Peking. He has not as yet met the Chinese leaders.

**श्री मधु लिम्बये** (मुंोर): उत्तर वीयतनाम के राष्ट्रपति ने हमारे राष्ट्रपति को पत्र लिखा था कि जेनेवा अन्तर्राष्ट्रीय कमिशन के अध्यक्ष के नाते भारत अपनी जिम्मेदारी को निभाये और साथ साथ प्रधान मंत्री जी ने यह भी फरमाया कि एंक्रूमा साहब अभी वीयतनाम जा रहे हैं। इधर अमरीकी दूतावास से एक बयान आया है कि उत्तर वीयतनाम पर चीन का प्रभाव है और इसके बारे में भारत और अमरीका में एक राय है। मैं जानना चाहता हूँ कि क्या एंक्रूमा साहब से प्रधान मंत्री जी ने यह भी कहा कि जब भारत और पाकिस्तान के बीच में लड़ाई चल रही थी तो उत्तर वीयतनाम के अध्यक्षों ने भारत को आक्रमणकारी और अमरीकी साम्राज्यवादियों का दलाल कहा था? उत्तर वीयट नाम का यह जो हख रहा उसके बारे में क्या एंक्रूमा साहब के जरिये प्रधान मंत्री जी ने अपनी नाराजगी या गुस्सा या असन्तोष प्रकट करने की और हैनोई तक पहुंचाने की कोई व्यवस्था की है?

**श्रीमती इन्दिरा गांधी:** वह बात तो खत्म हो गई है और ताशकन्द समझौता भी हो गया है। मैंने कोई नाराजगी प्रकट नहीं की।

**Mr. Speaker:** There is another "Calling attention" notice that I have admitted.

श्री बड़े (खारगोन) : दिल्ली क्लाय मिल के बारे में मेरा एक एडजर्नमेंट मोशन था ।

अध्यक्ष महोदय : घ्राप बैठ जाइये ।

श्री बड़े : वहां पर लाठी चार्ज हो चुका है ।

अध्यक्ष महोदय : दिल्ली क्लाय मिल के बारे में मैंने काल एडेशन नोटिस ऐडमिट किया है जिस को 5 बजे लिया जायेगा । इस पर एडजर्नमेंट मोशन नहीं हो सकता ।

श्री बागड़ी (हिसार) : वहां पर लाठी-चार्ज और अग्न्याय वगैरह बहुत हुआ है ।

12.20 hrs.

#### SITUATION OF INDIA-PAKISTAN BORDER

Mr. Speaker: Now, questions on the statement laid on the Table by the Minister of Defence on the 23rd February regarding the situation on India-Pakistan border.

श्री मधु लिमये (मुंगेर) : इस के पहले मैं एक अज्ञ करना चाहता हूं उन के बयान के बारे में । चह्दाण साहब ने जो बयान दिया है उस को पढ़ने के बाद मुझे ऐसा लगा कि वह बहुत महत्वपूर्ण वयान है और केवल एक आध प्रश्न पूछने से काम नहीं चलेगा । इस पर बहस के लिये कोई और समय निर्धारित किया जाये ताकि उस के सर्वा पहलुओं पर बहस हो सके ।

अध्यक्ष महोदय : मैं कोई समय निर्धारित नहीं कर सकता जब तक कोई नोटिस न हो ।

श्री मधु लिमये : मैंने नोटिस दिया है ।

अध्यक्ष महोदय : उस को देखेंगे । ऐसे कैसे हो सकता है ?

Shri Hem Barua (Gauhati): From the statement made by the hon. Defence Minister yesterday it is evident that the ministers of the two countries in pursuance of the Tashkent Declaration are going to meet to discuss certain outstanding problems between the two countries and in that connection it has been said that Kashmir will not be on the agenda. The ministers of both the countries are going to meet without an agenda. In that context may I know whether Government, particularly the Prime Minister, are in a position or are prepared to give us an assurance categorically that since Kashmir is an integral part of India, Kashmir will not be discussed any more with the Pakistani leaders? It is a question directed to the Prime Minister and she should reply.

Mr. Speaker: Anyone might reply; someone must reply.

The Minister of Defence (Shri Y. B. Chavan): As far as the ministerial conference is concerned, I think, some special questions will have to be put because I am not in possession of all the latest facts about it; but as far as the basic attitude of the Government is concerned, there is no question of negotiating the sovereignty of Kashmir. On that question we are absolutely firm.

Shri Hem Barua: My question was.....

Mr. Speaker: Order, order. He wants to ensure that it would not be discussed.

Shri Hem Barua: It is for the Prime Minister to answer.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): The sovereignty of Kashmir is certainly not being discussed.

Shri Hem Barua: My question was different.